

IN THE NATIONAL COMPANY LAW TRIBUNAL
AHMEDABAD
DIVISION BENCH
COURT - 1

ITEM No.215 - IA/898(AHM)2024
In
C.P.(IB)/221(AHM)2022

Proceedings under Section 59 IBC

IN THE MATTER OF:

Nitin H Parikh Liquidator of Vadodara Securities Pvt LtdApplicant

Order delivered on: 09/07/2024

Coram:

Mr. Shammi Khan, Hon'ble Member(J)
Mr. Sameer Kakar, Hon'ble Member(T)

PRESENT:

For the Applicant :Mr. Harmish K Shah, Advocate
:Mr. Nitin H Parikh, Liquidator present in person
For the RoC :Ms. Rupa Sutar, Deputy RoC

ORDER
(Hybrid Mode)

IA/898(AHM)2024

At the requests of learned counsel for the applicant, the matter stands adjourned.

Re-list for further consideration on 02.08.2024.

Sd/-

SAMEER KAKAR
MEMBER (TECHNICAL)

Sd/-

SHAMMI KHAN
MEMBER (JUDICIAL)